

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1826

ANSWERED ON:09.12.2015

Transfer Policy

Chavan Shri Ashok Shankarrao;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kachhadia Shri Naranbhai;Kirtikar Shri Gajanan Chandrakant;Mahato Shri Bidyut Baran;Singh Shri Kunwar Haribansh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is planning the first ever comprehensive transfer policy for railway officers;
- (b) if so, the details in this regard and the reasons therefor;
- (c) the time by which the transfer policy is likely to be implemented;
- (d) whether the Government has taken any initiative to bring in radical policy reform initiatives aimed at addressing incongruities in administrating the railways; and
- (e) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Comprehensive Transfer Policy for Railway Officers have been formulated and issued on 31.08.2015. The Policy lays down a general Policy framework for transfer and reiterates various existing rules and guidelines with regard to posting under Spouse rules, competence of General Managers to make rules in respect of Non-Gazetted staff under their control, transfer of RPF/RPSF personnel and special consideration for care of disabled children etc. It also prescribes minimum and maximum tenures on a job and at a place as also guidelines regarding timing of transfers and relieving of officers.
